

12.06.2020

Cause list of court of Prl. Civil Judge and JMFC., Gubbi as per
SOP dated 28.05.2020 of Hon'ble High Court of Karnataka.

Sl.No.	Case No.	Stage	Names of the Advocates
1	OS.419/2019	Hearing	CRB
2	OS.308/2013	Hearing	KTS/CSA/YSS
3	OS.183/2015	Hearing	TBV/BTL
4	OS.441/2014	Arguments	HLS/MRP
5	OS.34/2014	Hearing	VCP/GN/VRV/CSA
6	FDP.22/2015	Hearing	KMS/HLS/CRB
7	FDP.07/2008	Hearing	CSA/ARS
8	OS.137/2020	Hearing	BSM
9	OS.135/2020	Hearing	BS
10	OS.239/2017	Arguments	GHR/NRC
11	OS.331/2016	Hearing	HPN/VMG
12	OS.245/2014	Hearing	KGN/CSM/CSA
13	OS.373/2015	Hearing	TSB/MGR
14	FDP.25/2014	Hearing	CRB/PK
15	FDP.08/2017	Hearing/ Settlement	CSA/BSM
16	Ex.18/2016	Hearing	KTP/CSA
17	Ex.19/2016	Hearing	KTP/CSA
18	Ex.20/2016	Hearing	KTP/CSA
19	OS.13/2013	Hearing	KGN/SG
20	OS.399/2017	Hearing/Orders	HDB

Date : 12.06.2020

Place : Gubbi

Radha S.
(RADHA S.)
Prl. Civil Judge and JMFC.,
Gubbi.

Copy to :

1 Bar Association, Gubbi.